

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 41/13	IA 5/17 & IA 25/17 in TP 47/16	Hearing	151	J&D Wilkie Ltd. Vs Steward Pinned Products Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. R. UDAYARKAR A  
S. ANAPATHY  
(080-43397000)

PETITIONERS

*Udayarkar A*

2. VENKATA SUBRAMANIAN-K.  
(8489841887)

R<sub>2</sub>

*Venkata Subramanian-K.*

ORDER

Counsel for petitioner is present. Counsel for Respondent is present. Case is adjourned to 24/4/2017.

*Member (J)*

*Member (T)*